

COURT NO. 10**THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI****To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE)****NOTE - For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR BEING MENTIONED</u>					
1	WP/39914/2025 IA 1/2025(Suspension Petition)	Yeruva Mary Jecinta Vs The State of Telangana	VADLAKONDA RAVI KUMAR REDDY	GP FOR HOME B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R3)	HYDERABAD
<u>FOR ORDERS OF COURT</u>					
2	WP/38367/2026/(Filing No.)	Smt. Shaik Noor Jahan Begum Vs State of Telangana	P V RAMANA	GP FOR HOME	BHADRADRI KOTHAGUDE M
3	WP/39264/2026/(Filing No.)	Gutha Shireesha, Vs The State of Telangana,	M/S CHILLAW ADVOCATES AND LEGAL CONSULTANTS	GP FOR HOME	NARAYANPE T
4	WP/40397/2026/(Filing No.)	Mohammed Ifteciar Alam Vs State of Telangana	G VENUGOPAL	GP FOR HOME	HYDERABAD
5	WP/42204/2026/(Filing No.)	Amit Kumar Singh Vs The State of Telangana	T RAHUL	GP FOR HOME	RANGA REDDY
<u>FOR ADMISSION</u>					
6	CRP/2607/2026 IA 1/2026(Stay Petition)	Eluri Lalitha Vs Modem Mohan Rao	TARUN RAM AITHAM		KHAMMAM
<u>ADMISSION (HOME)</u>					
7	WP/27882/2026 IA 1/2026(Direction Petition)	M/s. Hanuman Sai Traders Vs The State of Telangana	K VENUMADHAV	GP FOR HOME	JAGTIAL
8	WP/27883/2026 IA 1/2026(Direction Petition)	M/s. Haritha Bio Products, Vs The State of Telangana,	K VENUMADHAV	GP FOR HOME	JAGTIAL
9	WP/27921/2026	S Kumar Raja Vs The State of Telangana	BONTHU LOKESH PHANINDRA REDDY	GP FOR HOME	HYDERABAD
10	WP/27922/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	M/s. Keerthana Finsery Limited Vs State of Telangana	K SANDHYA REDDY	GP FOR HOME	ADILABAD
11	WP/27931/2026 IA 1/2026(Direction Petition)	Taviti Pentaiah Vs The State of Telangana	MADAS BHARATH CHANDRA	GP FOR HOME	HYDERABAD
12	WP/27932/2026 IA 1/2026(Direction Petition)	Smt. Shaik Afreen, Vs The State of Telangana,	SHAIK HUSSAIN	GP FOR HOME	MEDCHAL- MALKAJGIRI
13	WP/27933/2026 IA 1/2026(Direction Petition)	ManappuramFinance Limited, Vs The State of Telangana,	B VIKRAM	GP FOR HOME	YADADRI BHUVANAGIRI
14	WP/27938/2026 IA 1/2026(Direction Petition)	Kommineni Nageswara Rao Vs The State of Telangana	MOHD AMJAD ALI ANSARI	GP FOR HOME	KHAMMAM

15	WP/27951/2026 IA 1/2026(Direction Petition)	Seelam Vinay Vs The State of Telangana	M RATHAN SINGH	GP FOR HOME	MEDCHAL- MALKAJGIRI
16	WP/27958/2026 IA 1/2026(Direction Petition)	Mohd. Mohammed Faozan Vs The State of Telangana	BHARATH REDDY BOMMINENI	GP FOR HOME	HYDERABAD
17	WP/27959/2026 IA 1/2026(Direction Petition)	Gokulapati Ramesh Vs The State of Telangana	NALISSETTY ESWARSAHAJA	GP FOR HOME	RANGA REDDY
18	WP/27961/2026 IA 1/2026(Direction Petition)	Hassan Bin Hamood Vs The State of Telangana	MOHD AMJAD ALI ANSARI	GP FOR HOME	HYDERABAD
19	WP/27965/2026 IA 1/2026(Direction Petition)	Akkapaaka Raajendar Vs The State of Telangana	POCHAIAH DORISHETTI	GP FOR HOME	JAYASHANKA R BHUPALPALL Y
20	WP/27973/2026 IA 1/2026(Direction Petition)	V. Bramhananda Reddy Vs The State of Telangana	M/S HARSHEET REDDY LAW FIRM		HYDERABAD
21	WP/27981/2026 IA 1/2026(Direction Petition)	Kethavath Narsimha Vs The State of Telangana	S VIPLAV SIMHA REDDY	GP FOR HOME	RANGA REDDY
22	WP/27984/2026 IA 1/2026(Direction Petition)	Syed Abid Ali Vs The State of Telangana	HABEEB ABUBAKAR ALHAMED	GP FOR HOME	RANGA REDDY
23	WP/27985/2026 IA 1/2026(Direction Petition)	Smt. Jayalaxmi Kadam Vs The State of Telangana	PRAMOD SINGH	GP FOR HOME	SANGAREDD Y
24	WP/27989/2026	M/s. SVL Constructions Vs The State of Telangana	M A RASHEED	GP FOR HOME	MEDCHAL- MALKAJGIRI
25	WP/27992/2026 IA 1/2026(Direction Petition)	Madhavaram Rameshwar Rao Vs The Government of Telangana,	M VINAY KUMAR REDDY	GP FOR HOME	NAGARKURN OOL
26	WP/27997/2026 IA 1/2026(Direction Petition)	Smt. Boina Sandhya Vs The State of Telangana	S VIJAYA PRASHANTH	GP FOR HOME	RANGA REDDY
27	WP/28015/2026 IA 1/2026(Direction Petition)	Elasagaram Swapna Kumari Vs The State of Telangana	YEMMIGANUR SOMA SRINATH REDDY	GP FOR HOME	RANGA REDDY
28	WP/28016/2026 IA 1/2026(Direction Petition)	THE SPA BAR Vs STATE OF TELANGANA	KONGALA MOHAN GOUD	GP FOR HOME	RANGA REDDY
29	WP/28021/2026 IA 1/2026(Direction Petition)	Panchalingala Bamma Vs The State of Telangana	KALYAN RAO CHENGALVA	GP FOR HOME	NAGARKURN OOL
30	WP/28024/2026 IA 1/2026(Direction Petition)	Thummalapally Swapna, Vs The State of Telangana,	BALA MURALI Y	GP FOR HOME	WARANGAL
31	WP/28025/2026 IA 1/2026(Suspension Petition)	LAZEN WELLNESS AND BEAUTY Vs The State of Telangana	REVELLI RAMANJANEYULU	GP FOR HOME	MEDCHAL- MALKAJGIRI
32	WP/28036/2026 IA 1/2026(Suspension Petition)	SOL SPA Vs The State of Telangana	REVELLI RAMANJANEYULU	GP FOR HOME	RANGA REDDY

33	WP/28045/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition)	Mujahid Alam Khan Vs The State of Telangana	RAGHU GURRAM	GP FOR HOME	HYDERABAD
34	WP/28046/2026 IA 1/2026(Direction Petition)	Mohammed Yousuf Tabrez Vs The State of Telangana	SEETHA J	GP FOR HOME	RANGA REDDY
35	WP/28053/2026 IA 1/2026(Stay Petition)	Dr. Vietla Sree Ramulu (Sriram) Vs The State of Telangana	SATHAKARNI K	GP FOR HOME	HYDERABAD
36	WP/28054/2026 IA 1/2026(Direction Petition)	Lavoori Ranga Vs The State of Telangana	D ROHIT PAL SINGH	GP FOR HOME	MEDCHAL- MALKAJGIRI
37	WP/28063/2026 IA 1/2026(Direction Petition)	Sri Kunta Karunakar Reddy Vs Union of India	SARDAR JASBEER SINGH	SRIBALA K GP FOR HOME (R2)	MEDCHAL- MALKAJGIRI
38	WP/28065/2026 IA 1/2026(Direction Petition)	Gokari Uma Shanker Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HOME	RANGA REDDY
39	WP/28072/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Uduthala Shankar Vs The State of Telangana	VEERA BABU GANDU	GP FOR HOME	NALGONDA
40	WP/28077/2026 IA 1/2026(Direction Petition)	ManappuramFinance Limited, Vs The State of Telangana,	B VIKRAM	GP FOR HOME	MEDCHAL- MALKAJGIRI
41	WP/28078/2026 IA 1/2026(Direction Petition)	Anita Pathak Vs The State of Telangana,	P NAVEEN BABU	GP FOR HOME	HYDERABAD
42	WP/28082/2026	Pingali Seetharavamma Vs The State of Telangana	SEETHARAM REDDY KANCHARLA	GP FOR HOME	SURYAPET
43	WP/28083/2026 IA 1/2026(Direction Petition)	Sardar Rajendar Singh, Vs The State of Telangana,	R A CHARY	GP FOR HOME	KARIMNAGAR
44	WP/28095/2026 IA 1/2026(Direction Petition)	P. Srinivasa Rao Vs The State of Telangana	ANAND KUMAR KOCHIRI	GP FOR HOME	SURYAPET
45	WP/28115/2026	Kammari Veerendra Vs The State of Telangana.	M MADHAVI LATHA	GP FOR HOME	RANGA REDDY
46	WP/28116/2026 IA 1/2026(Direction Petition)	Mohammed Abdul Aziz Vs The State of Telangana,	IKRAM HUSSAIN MATEEN	GP FOR HOME	HYDERABAD
47	WP/28117/2026 IA 1/2026(Direction Petition)	Bathula Ashok Kumar Vs The State of Telangana	NALISSETTY ESWARSAHAJA	GP FOR HOME	RANGA REDDY
48	WP/28118/2026 IA 1/2026(Direction Petition)	Nadeem Pasha Vs The State of the Telangana	M A K MUKHEED	GP FOR HOME	HYDERABAD
49	WP/28131/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction	N Venu Gopata Krishna Vs State of Telangana	KONDAPARTHY KIRAN KUMAR	GP FOR HOME	HYDERABAD

Petition)

50	WP/28136/2026 IA 1/2026(Direction Petition)	Kamshetty Mallaiah Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HOME	NALGONDA
51	WP/28140/2026 IA 1/2026(Direction Petition)	Kandela Vinod Kumar, Vs The State of Telangana,	K. RAJASHEKAR	GP FOR HOME	ADILABAD
52	WP/28145/2026 IA 1/2026(Direction Petition)	Sonaveni @ Somani Lachavva Vs The State of Telangana	MEHAR SREE YELAMARTHI	GP FOR HOME	RAJANNA SIRCILLA
53	WP/28147/2026 IA 1/2026(Direction Petition)	Medarametla Varaprasad Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HOME	SURYAPET
54	WP/28151/2026 IA 1/2026(Direction Petition)	Shobha Rani Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HOME	HYDERABAD
55	WP/28153/2026 IA 1/2026(Direction Petition)	Smt. Razia Begum, Vs The State of Telangana	MD FASIUDDIN	GP FOR HOME	HYDERABAD
56	WP/28154/2026 IA 1/2026(Direction Petition)	Pati Anji Reddy Vs The State of Telangana	PADALA PRAVIN KUMAR	GP FOR HOME	YADADRI BHUVANAGIRI
57	WP/28160/2026 IA 1/2026(Direction Petition)	Dr. Katragadda Murali Krishna Vs State of Telangana	BHARADWAJ REDDY MOTHE	GP FOR HOME D RAGHAVENDRA RAO (SR SC FOR CBIC) (R10) N BHUJANGA RAO Deputy Solicitor General of India (R7)	RANGA REDDY
58	WP/28184/2026 IA 1/2026(Direction Petition)	Prof G Haragopal Vs The State of Telangana	D SURESH KUMAR	GP FOR HOME	RANGA REDDY
59	WP/28200/2026 IA 1/2026(Direction Petition)	Cheru Chander Rao @ Sharath Chander Rao Puskuri Vs The State of Telangana,	KONDADI AJAY KUMAR	GP FOR HOME	MANCHERIAL
60	WP/28242/2026 IA 1/2026(Direction Petition)	VIKAS AGARWAL Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	GP FOR HOME	HYDERABAD
61	WP/28245/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Saif Bin Sayeed Bin Siddiq Vs THE STATE OF TELANGANA	MOHAMMED BIN AMER	GP FOR HOME	HYDERABAD
62	WP/28248/2026 IA 1/2026(Direction Petition)	Mohammed Khalid Ahmed Vs The State of Telangana	VENKATARAMANAIAH K	GP FOR HOME	HYDERABAD
63	WP/28249/2026 IA 1/2026(Direction Petition)	Parvathaneni @ Pravathaneni Sai Vikram Vs The State of Telangana	JADA NAVEEN	GP FOR HOME	HYDERABAD
64	WP/28253/2026 IA 1/2026(Direction Petition)	D. Durga Reddy Vs The State of Telangana	K. INDRAJA	GP FOR HOME	HYDERABAD
65	WP/28254/2026 IA 1/2026(Direction Petition)	M/s. Sagar Education Society, Vs The State of Telangana,	T SURYA SATISH	GP FOR HOME	HANUMAKON DA
66	WP/28265/2026	Kotthagolla Gangadhar Vs State of Telangana,	PUSHPINDER KAUR	GP FOR HOME	HYDERABAD

67	WP/28276/2026 IA 1/2026(Direction Petition)	Smt. Shaik Sajida Begum Vs The State of Telangana,	RAMA KRISHNA KULKARNI	GP FOR HOME	MEDCHAL- MALKAJGIRI
----	---	--	-----------------------	-------------	------------------------

COURT NO. 10

THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI

To be heard on Tuesday the 25th day of August 2026 (AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR APPEARANCE</u>					
68	CC/2816/2023	Siddharth Vs B. Venkatesham, IAS	AVADESH NARAYAN SANGHI	ADDL ADVOCATE GENERAL (R2)	HYDERABAD order dt 14/8/2026 r1 notice sent by spad not yet retd.
69	WP/25403/2026 IA 1/2026(Direction Petition)	Rizwan Khan Vs The State of Telangana	M A MUJEEB	GP FOR HOME	HYDERABAD
<u>FOR ORDERS</u>					
70	WP/27135/2026 IA 1/2026(Direction Petition)	Manish Singh Vs The State of Telangana	SAI TEJA KAMBALAPALLY	GP FOR HOME	KARIMNAGAR
<u>ADMISSION (HOME)</u>					
71	WP/1049/2025 IA 1/2025(Direction Petition) WP/7842/2025	P.KRISHNA REDDY Vs The State of Telangana	CH. BUCHI RAJU	GP FOR HOME	NALGONDA
72	WP/7842/2025 IA 1/2025(Direction Petition)	P.KRISHNA REDDY Vs THE STATE OF TELANGANA,	CH. BUCHI RAJU	GP FOR HOME	HYDERABAD
73	WP/4386/2025 IA 1/2025(Suspension Petition)	Chilla Srinivas Vs The State of Telangana	KATIKA RAVINDER REDDY	GP FOR HOME GP FOR REVENUE (R3)	HYDERABAD
74	WP/20003/2026 IA 1/2026(Direction Petition) WP/27513/2026	MADIREDDY RAVINDER REDDY Vs The State of Telangana	BANAVATH NAGESHWAR RAO	GP FOR HOME K MOHAN (R12) K MOHAN (R11)	KARIMNAGAR
75	WP/27513/2026 IA 1/2026(Direction Petition)	SMT MADIREDDY EASHWARAMMA Vs THE STATE OF TELANGANA	GUMMALLA BHASKER REDDY	GP FOR HOME	KARIMNAGAR
76	WP/22192/2026 IA 1/2026(Direction Petition)	Chintha Nagaiah Vs The State of Telangana	K V SUDHAKAR	GP FOR HOME GP FOR REVENUE (R6)	SURYAPET
77	WP/23146/2026 IA 1/2026(Direction Petition)	Mollagada Ravi Vs The State of Telangana	SEETHA J	GP FOR HOME	HYDERABAD
78	WP/23217/2026 IA 1/2026(Direction Petition)	Y. Ananthalexmi Devamma Vs The State of Telangana	MD ARSHAD AHMED	GP FOR HOME GP FOR REVENUE (R3) VEROSE SANJANA (R12) VEROSE SANJANA (R11) VEROSE SANJANA (R10) NADIPALLY ANANDA RAO (R9)	JOGULAMBA GADWAL
79	WP/23289/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	M/s. Arvi Marketing Services Vs The State of Telangana	D ANIKETH REDDY	GP FOR HOME V V S N RAJU (R6)	MEDCHAL- MALKAJGIRI
80	WP/23474/2026 IA 1/2026(Direction Petition)	Mir Ahmed Ali Vs The State of Telangana	MD FASIUDDIN	GP FOR HOME	HYDERABAD

81	WP/24615/2026 IA 1/2026(Direction Petition)	Mr. Ziauddin Ahmed Vs The State of Telangana	SHAIK SAADATH SIDDIQUI	GP FOR HOME	HYDERABAD
82	WP/24656/2026 IA 1/2026(Direction Petition)	G. Bhanu Prasanna Goud Vs The State of Telangana	PASHAM KRISHNA REDDY	GP FOR HOME ANNAREDDY ARAVIND REDDY (R5)	RANGA REDDY
83	WP/24726/2026 IA 1/2026(Direction Petition)	P. N. Dayakar Vs The State of Telangana	A MUKUND RAJ GOKUL	GP FOR HOME	HYDERABAD
84	WP/24874/2026 IA 1/2026(Direction Petition)	Narapareddy Sai Muralidhar Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HOME	RANGA REDDY
85	WP/25063/2026 IA 1/2026(Direction Petition)	Baptist Church Santhosh Nagar Vs THE STATE OF TELANGANA	THOMAS LLOYD	GP FOR HOME B SHIVA KUMAR (R11) P ROY REDDY (R9) G DIVAKAR CHIRANJEEVI (R15) B SHIVA KUMAR (R10) G DIVAKAR CHIRANJEEVI (R13) B SHIVA KUMAR (R12) G DIVAKAR CHIRANJEEVI (R14) P ROY REDDY (R8) P ROY REDDY (R7) P ROY REDDY (R6)	HYDERABAD
86	WP/25348/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Mohammed Turab Uddin Vs The State of Telangana	SK ASHRAF	GP FOR HOME	HYDERABAD
87	WP/25719/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Smt.Kolapuri Thulashamma Vs The State of Telangana,	C KUMAR	GP FOR HOME GP FOR REVENUE (R2) N HARI PRASAD (R6)	KARIMNAGAR
88	WP/26292/2026 IA 1/2026(Direction Petition)	Madgam Jaipal Reddy Vs The State of Telangana,	SRINIVAS M	GP FOR HOME	NIZAMABAD
89	WP/26350/2026 IA 1/2026(Direction Petition)	M.Subbalaxmi Vs The State of Telangana	CH LAXMI NARAYANA	GP FOR HOME	MEDCHAL- MALKAJGIRI
90	WP/26376/2026 IA 1/2026(Direction Petition)	Mohd Abrar Vs State of Telangana	NEELAM BHARGAVA RAM	GP FOR HOME	HYDERABAD
91	WP/26615/2026 IA 1/2026(Direction Petition)	Turaka Nagabhushanam Vs The Union of India	SUREDDY PRIYANKA	N BHUJANGA RAO Deputy Solicitor General of India	RANGA REDDY
92	WP/26928/2026 IA 1/2026(Direction Petition)	Nishanth Dongari Vs The State of Telangana	KONAMANETI SAI PRASHANTH REDDY	GP FOR HOME	SANGAREDD Y
93	WP/27025/2026	Prasad Bala krishnan, Vs The State of Telangana	OMAR A PASHA	GP FOR HOME	HYDERABAD
94	WP/27031/2026 IA 1/2026(Direction Petition)	Smt. Hafeeza Begum Vs The State of Telangana	G DURGA CHARAN	GP FOR HOME N BHUJANGA RAO Deputy Solicitor General of India (R5)	HYDERABAD
95	WP/27144/2026 IA 1/2026(Direction Petition)	Mohammad Maseehuddin Siddiqui Vs The State of Telangana	M A K MUKHEED	GP FOR HOME	RANGA REDDY

96	WP/27195/2026 IA 1/2026(Direction Petition)	S.Gnani Bhargavi Vs The State of Telangana	S M SAIFULLAH	GP FOR HOME	MEDCHAL- MALKAJGIRI
97	WP/27197/2026 IA 1/2026(Direction Petition)	Karri Suresh Reddy Vs The State of Telangana	SRINIVAS VELAGAPUDI	GP FOR HOME	RANGA REDDY
98	WP/27204/2026 IA 1/2026(Direction Petition)	Mohammed Inzemam Vs The State of Telangana	MD FASIUDDIN	GP FOR HOME	HYDERABAD
99	WP/27206/2026	B. Subash Vs The State of Telangana	BONALA SARAMMA	GP FOR HOME	HYDERABAD
100	WP/27209/2026 IA 1/2026(Direction Petition)	Dasari Ramesh Vs The State of Telangana	Dr. M BHASKARA RAJASEKHAR	GP FOR HOME	KARIMNAGAR
101	WP/27213/2026	Sreepuram Nirmala Reddy Vs The State of Telangana	M/S ELITE LEX LLP	GP FOR HOME G KALYAN CHAKRAVARTHY (R3)	HYDERABAD
102	WP/27215/2026 IA 1/2026(Direction Petition)	Sri SHYAMRAO PRASHANTH KUMAR Vs The State of Telangana,	KARUKONDA ARAVIND	GP FOR HOME AADESH VARMA (R11)	WARANGAL
103	WP/27286/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Ms Dakshin AMPM Stores Private Limited Vs The State of Telangana	A RAJA CHANDRA SHEKER GOUD	GP FOR HOME GP FOR LABOUR (R2)	HYDERABAD
104	WP/27352/2026 IA 1/2026(Direction Petition)	Pulander. B Vs The State of Telangana	V POORNASRI	GP FOR HOME	SANGAREDD Y
105	WP/27493/2026 IA 1/2026(Direction Petition) WP/17558/2026	CHERUKURI RANGANAYAKAMMA Vs The State of Telangana	SANJAY CHERUKURI	GP FOR HOME	HYDERABAD
106	WP/17558/2026 IA 1/2026(Direction Petition)	CHERUKURI RANGANAYAKAMMA, Vs THE STATE OF TELANGANA,	SANJAY CHERUKURI	GP FOR HOME	RANGA REDDY
107	WP/27519/2026	D. Lekraj Yadav, Vs The State of Telangana,	OMAR A PASHA	GP FOR HOME	RANGA REDDY
108	WP/27860/2026 IA 1/2026(Direction Petition)	Mohd Nawaz Vs The State of Telangana	A NAJEEB KHAN	GP FOR HOME	HYDERABAD
109	WP/27915/2026 IA 1/2026(Direction Petition)	BALGURI UPENDAR Vs The state of Telangana,	SRIKANTH CHINTALA	GP FOR HOME	YADADRI BHUVANAGIRI
110	WP/28264/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Purelly Sudhakar Reddy Vs The State of Telangana	SAI PRASEN GUNDAVARAM	GP FOR HOME N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD

COURT NO. 10**THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI****To be heard on Tuesday the 25th day of August 2026 (AFTER ADJOURNED MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION (HOME)					
111	WP/23268/2021 IA 1/2021(Direction Petition)	Rajini Satyam Vs The State of Telangana and 5 Others	R R KALYAN	GP FOR HOME KOWTURU PAVAN KUMAR (R5) KOWTURU PAVAN KUMAR (R6)	KHAMMAM
112	WP/41510/2022 IA 1/2022(Direction Petition)	Badavath Hattiram Vs The State of Telangana and 5 others	RAVI CHANDRA BEJJARAM	GP FOR HOME KARUNAKAR REDDY (R6)	BHADRADRI KOTHAGUDE M
113	WP/279/2024 IA 1/2024(Direction Petition)	Gangadi Raghu Vs The State of Telangana	T SHARATH	GP FOR HOME	WARANGAL
114	WP/5244/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	Smt. Manyam Shesharatna Kumari Vs The State of Telangana	PUJARI MANI SAHITH	GP FOR HOME	HYDERABAD
115	WP/5256/2025 IA 1/2025(Direction Petition)	Yarrapothu Sailaja Vs The State of Telangana	P R VIJAYA BHASKAR REDDY	GP FOR HOME B BAL REDDY (R5) B BAL REDDY (R8) B BAL REDDY (R6) B BAL REDDY (R7)	HYDERABAD
116	WP/7009/2025 IA 1/2025(Direction Petition) IA 1/2026(Direction Petition) WP/6326/2025	Karnekotanagekari Allaji Vs The Government of Telangana	PALLA KIRAN KUMAR	GP FOR HOME JILLELLA RAJESWARA RAO (R14) JILLELLA RAJESWARA RAO (R5) JILLELLA RAJESWARA RAO (R15) JILLELLA RAJESWARA RAO (R8) JILLELLA RAJESWARA RAO (R11) JILLELLA RAJESWARA RAO (R13) JILLELLA RAJESWARA RAO (R9) JILLELLA RAJESWARA RAO (R7) JILLELLA RAJESWARA RAO (R12) JILLELLA RAJESWARA RAO (R6) JILLELLA RAJESWARA RAO (R10)	MAHABUBNA GAR
117	WP/6326/2025 IA 1/2025(Direction Petition)	KAMLEKAR AMARESHWAR Vs THE STATE OF TELANGANA	JILLELLA RAJESWARA RAO	GP FOR HOME PALLA KIRAN KUMAR (R5) PALLA KIRAN KUMAR (R7) PALLA KIRAN KUMAR (R6) PALLA KIRAN KUMAR (R8)	MAHABUBNA GAR
118	WP/15416/2025 IA 1/2025(Direction Petition) IA 3/2025(Implead Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	Mohd.Shafeeq Ahmed Vs The State of Telangana	C HARI PREETH	GP FOR HOME P RAMA SHARANA SHARMA (R7) P RAMA SHARANA SHARMA	SANGAREDD Y
119	WP/20345/2025 IA 1/2025(Direction Petition)	Katanguri Laxmi Vs The State of Telangana	P PRABHAKAR REDDY	GP FOR HOME	HYDERABAD
120	WP/24927/2025 IA 1/2025(Direction Petition)	K. Mahesh Reddy Vs	K SUYODH REDDY	GP FOR HOME NALAMALPU PAVAN	HYDERABAD

	Petition)	The State of Telangana		KRISHNA REDDY (R10) NALAMALPU PAVAN KRISHNA REDDY (R8) NALAMALPU PAVAN KRISHNA REDDY (R7) NALAMALPU PAVAN KRISHNA REDDY (R9)	
121	WP/35479/2025 IA 1/2025(Direction Petition)	M/s.H.F. Bhurani and Company Vs State of Telangana	SANKALP PISSAY	GP FOR HOME	HYDERABAD
122	WP/36043/2025 IA 1/2025(Direction Petition)	Shri Hukamchand Jajoo Vs State of Telangana	MIR MUKARRAM ALI	GP FOR HOME G KALYAN CHAKRAVARTHY (R6) N B SUDARSHAN (R7)	HYDERABAD
123	WP/38215/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition) IA 3/2025(Direction Petition) IA 4/2025(Direction Petition) IA 5/2025(Direction Petition) IA 6/2025(Direction Petition)	Kasturi Thorat Vs The State of Telangana	SANKALP PISSAY	GP FOR HOME MOHD HABEEB MUSTAFA (R5) MOHD HABEEB MUSTAFA	HYDERABAD
124	WP/505/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sadhana Chordia Vs State of Telangana	D S DIVAKAR	GP FOR HOME MADAS BHARATH CHANDRA (R5) MADAS BHARATH CHANDRA (R6)	HYDERABAD
125	WP/2873/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sriram Mondal Vs The State of Telangana	SYED MUSAB RAHIM HASHMI	GP FOR HOME	HYDERABAD
126	WP/5766/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Ashraf Unnisa Vs The State of Telangana	ZABI UR RAHMAN KHAN	GP FOR HOME SHYAM S AGRAWAL (R6) DAMMALAPATI MANASA (R7) SHYAM S AGRAWAL	RANGA REDDY
127	WP/11376/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Dara Raju Vs The State of Telangana	A CHANDRAVATHI	GP FOR HOME N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R6) PASHAM RAVINDRA REDDY (R11) PASHAM RAVINDRA REDDY (R9) PASHAM RAVINDRA REDDY (R10) PASHAM RAVINDRA REDDY (R13) PASHAM RAVINDRA REDDY (R14) GP FOR ASSIGNMENT (R5) PASHAM RAVINDRA REDDY (R12)	SURYAPET
128	WP/12219/2026 IA 1/2026(Direction Petition)	Sultan Bahbood Mirza Vs The State of Telangana	M A K MUKHEED	GP FOR HOME THOMAS LLOYD (R5) THOMAS LLOYD (R4)	HYDERABAD
129	WP/13450/2026 IA 1/2026(Direction Petition)	Lonka Raju, Vs The State of Telangana,	CHALAKANI VENKAT YADAV	GP FOR HOME GP FOR REVENUE (R2)	MAHABUBAB AD
130	WP/16970/2026 IA 1/2026(Direction Petition)	Arun Kumar Dama Vs The State of Telangana	N NAVEEN KUMAR	GP FOR HOME GANDYADAPU RAJESHAM (R5) GANDYADAPU RAJESHAM (R4)	RANGA REDDY
131	WP/17228/2026	Mohammed Abdul Rasheed	MD ABUBAKER BIN AHMED	GP FOR HOME	HYDERABAD

	IA 1/2026(Extension Petition)	Hassan Jabri. Vs The State of Telangana		B SANTOSH (R4)	
132	WP/19730/2026 IA 1/2026(Direction Petition)	T. Rohit Singh Chauhan Vs The State of Telangana	M PRASHANT KUMAR	GP FOR HOME	HYDERABAD
133	WP/20022/2026 IA 1/2026(Direction Petition)	Rajani Nanavath Vs The State of Telangana	ALLAM RAMESH	GP FOR HOME KONDAPARTHY KIRAN KUMAR (R9)	RANGA REDDY
134	WP/20788/2026 IA 1/2026(Stay Petition) WP/20699/2026 WP/20787/2026 WP/20790/2026	M/s Sri Sai Ram Enterprises Vs The State of Telangana	SIMHADRI VENKATA BHARADWAJA	GP FOR HOME HEMANTH KUMAR VEMURI (R4)	HYDERABAD
135	WP/20699/2026 IA 1/2026(Direction Petition)	M/S UNICOTTON APPAREL EXPORTS PRIVATE LIMITED, Vs THE STATE OF TELANGANA,	SIMHADRI VENKATA BHARADWAJA	GP FOR HOME	HYDERABAD
136	WP/20787/2026 IA 1/2026(Direction Petition)	SMT. SANDHYA RANI MADDIPATI Vs THE STATE OF TELANGANA	SIMHADRI VENKATA BHARADWAJA	GP FOR HOME	HYDERABAD
137	WP/20790/2026 IA 1/2026(Stay Petition)	SRI YAMARTHI RAMADAS Vs THE STATE OF TELANGANA,	SIMHADRI VENKATA BHARADWAJA	GP FOR HOME	HYDERABAD
138	WP/21588/2026 IA 1/2026(Direction Petition)	M/s SRP Minerals Pvt. Ltd. Vs The State of Telangana,	SRIKANTH KAVETI	GP FOR HOME K VENKATESH GUPTA (R7) K VENKATESH GUPTA (R10) K VENKATESH GUPTA (R9)	RANGA REDDY
139	WP/21589/2026 IA 1/2026(Direction Petition)	Vaaduka Sridevi Vs State of Telangana	S V RAMANA	GP FOR HOME	RANGA REDDY
140	WP/21744/2026 IA 1/2026(Direction Petition)	Smt. Kunta Saroja Vs The State of Telangana	P RAJESH	GP FOR HOME	RANGA REDDY
141	WP/22323/2026 IA 1/2026(Stay Petition)	Jamandlamudi Vijaya Kumar Vs State of Telangana	SUNIL KUMAR JHA	GP FOR HOME	HYDERABAD
142	WP/22965/2026 IA 1/2026(Suspension Petition)	Smt.Aruna @ bhagya Vs The State of Telangana	D RAMAKRISHNA	GP FOR HOME	MEDCHAL- MALKAJGIRI
143	WP/23140/2026 IA 1/2026(Direction Petition)	Viswa Mohan Mandalapu Vs The State of Telangana	K.NARSIMHA REDDY	GP FOR HOME MUVVA R A SRI LAKSHMI (R4)	HYDERABAD
144	WP/23613/2026 IA 1/2026(Direction Petition)	G. Vishwanathan, Vs The state of Telangana,	MALLELA BHASKAR	GP FOR HOME N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
145	WP/24095/2026 IA 1/2026(Direction Petition)	Mujeeb Ur Rehman Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR HOME	HYDERABAD
146	WP/25288/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s Narne Estates Private Limited Vs The State of Telangana	B RAVEENDRA BABU	GP FOR HOME	RANGA REDDY
147	WP/25372/2026 IA 1/2026(Direction Petition)	Irfan Khan Vs The State of Telangana	M A MUJEEB	GP FOR HOME	HYDERABAD

INTERLOCUTORY

148	WP/25965/2025 IA 1/2025(Direction Petition)	Haseebuddin Hyder Vs The State of Telangana	RAGHU GURRAM	GP FOR HOME	HYDERABAD
-----	---	---	--------------	-------------	-----------

COURT NO. 10**THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI****To be heard on Tuesday the 25th day of August 2026 (AT 2:15 PM)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
149	COMPA/170/2026	M/s.Sri D.S.M Chit Funds Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
150	COMPA/171/2026	M/s.Shree Gouraavi Plastic Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
151	COMPA/172/2026	M/s.Sir silk Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
152	COMPA/173/2026	M/s.Southern Pesticides Corporation Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
153	COMPA/174/2026	M/s.Sri Ambuja Petro Chemicals Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
154	COMPA/175/2026	M/s.Satya Steels Strips Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
155	COMPA/176/2026	M/s.Southern Agrosynthese Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
156	COMPA/177/2026	M/s.Sanghi Polyesters Limited (In Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
157	COMPA/178/2026	M/s.TM Tyres Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
158	COMPA/179/2026	M/s.Sakthi Sai Flowers and Tissues Public Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
159	COMPA/180/2026	M/s.Sri Krishna Tulasi Chit Fund Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
160	COMPA/181/2026	M/s.Kera Sinters Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
161	COMPA/182/2026	M/s.Godavari Plywood Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
162	COMPA/183/2026	M/s.Magna Foundrinier Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD

163	COMPA/184/2026	M/s.Krishi Engines Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
164	COMPA/185/2026	M/s.Lamino Paper Products Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
165	COMPA/186/2026	M/s.Global Drugs Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
166	COMPA/187/2026	M/s.ITS Agrotech Finance and Investments Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
167	COMPA/188/2026	M/s.Kode Chit Fund Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
168	COMPA/189/2026	M/s.Lakshman Paper Mills Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
169	COMPA/190/2026	M/s.Mamatha Chit Funds Private Limited (In Prov.Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
170	COMPA/191/2026	M/s.Nagarjuna Coated Tubes Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
171	COMPA/192/2026	M/s.Neeraj Petrochemicals Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
172	COMPA/193/2026	M/s.Remu Pipes Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
173	COMPA/194/2026	M/s.Republic Forge Co.Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
174	COMPA/195/2026	M/s.Nagarjuna Finance Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
175	COMPA/196/2026	M/s.Nest Enterprises Private Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
176	COMPA/197/2026	M/s.Premier Aqua Farms Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
177	COMPA/198/2026	M/s.Roofers Associates Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
178	COMPA/199/2026	M/s.Midwest Iron and Steel Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD

179	COMPA/200/2026	M/s.Midwest (I) Industries Limited(In Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
180	COMPA/201/2026	M/s. Paramount AgenciesPrivate Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
181	COMPA/202/2026	M/s.Obra Chemicals Pvt. Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
182	COMPA/203/2026	M/s.Nirup Synchome Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
183	COMPA/204/2026	M/s.Monarch Pipes Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
184	COMPA/205/2026	M/s.OBAN Finance and Investments Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
185	COMPA/206/2026	M/s.Monarch Finlease Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
186	COMPA/207/2026	M/s.Mitra Chit Fund Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
187	COMPA/208/2026	M/s.OMC Computers Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
188	COMPA/209/2026	M/s.Pennar Paterson Limited (In Prov.Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
189	COMPA/210/2026	M/s.Reliance Rubber Works Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
190	COMPA/211/2026	M/s.Raksha Plantations Private Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
191	COMPA/212/2026	M/s.R.G.Foundry Forge Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
192	COMPA/213/2026	M/s.Ominitrode Aditya Electrodes Limited (In Prov.Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
193	COMPA/214/2026	M/s.Rama Krishna Equity Funds Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD

194	COMPA/215/2026	M/s.Ontime pharma Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
195	COMPA/216/2026	M/s.PCH Retail Limited (In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
196	COMPA/217/2026	M/s.Safe Pack Polymers Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
197	COMPA/218/2026	M/s.Ranka Cables Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
198	COMPA/219/2026	M/s.Rupa Steels Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
199	COMPA/220/2026	M/s.REIL Products Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
200	COMPA/221/2026	M/s.Preyanshu Exports Limited(in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
201	COMPA/222/2026	M/s.Padmaja Ventures Limited (in liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
202	COMPA/223/2026	M/S. CHATURA CHIT FUND and FINANCE PVT. LTD., (In Liqn) Vs Station House Officer	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
203	COMPA/224/2026	M/s. Nandan Cleantec Limited (in liqn.) Vs Shri Srinivas Prasad Moturi	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
204	COMPA/225/2026	M/s. Ampro Products Limited (in liqn.) Vs Myadam Venkat Rao	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
205	COMPA/226/2026	M/s.Pratyankara Electronics Private Limited(In Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
206	COMPA/227/2026	G.Nagender Vs M/s. Targof Pure Drugs Limited (In Liqn)	RAPAKA RAGHAVA KRISHNA BHARADWAJ	HYDERABAD
207	COMPA/228/2026	Kotak Mahindra Bank Limited, Vs The Official Liquidator,	KAILASH NATH P S S	HYDERABAD
208	COMPA/229/2026	M/s. A.P. Steels Ltd., and Various Companies (In Liqn) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
209	COMPA/230/2026	M/s. Mamatha Chit Fund Private Ltd., (In Prov Liqn.) Vs No Respondent	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD

210	COMPA/232/2026	IFCI Ltd Vs M/s.Garvee Granites Ltd.(in Liquidation)	P.S SUJATHA		HYDERABAD
-----	----------------	--	-------------	--	-----------

ADMISSION

211	COMPA/745/2003 IA 5/2010(APPL 3425/2010)(JUDGE S SUMMONS) IA 6/2010(APPL 3433/2010)(Direction Petition)	M/S.SUNRISE OLEO CHEMICALS LTD., Vs SRI M.U.S.RAO.,	MR J SRINADHA REDDY COUNSEL FOR OL	N INDRASENA REDDY GP FOR HOME (R10) GP FOR HOME (R11)	HYDERABAD Order dt.14/07/2026. Sole Respondent/Ac cused Bailable Warrant not yet Executed
212	COMPA/1181/2014 IA 1/2016(COMPA 1329/2016)(JUDGE S SUMMONS) IA 2/2016(COMPA 6056/2016)(JUDGE S SUMMONS) IA 3/2016(COMPA 6057/2016)(JUDGE S SUMMONS) IA 1/2018(JUDGES SUMMONS) CP/80/2004	P. L. BIKSHAPATHY, SECBAD Vs M/S NAGARJUNA FINANCE LIMITED (IN LIQN), HYD	T SURYA SATISH	OFFICIAL LIQUIDATOR	HYDERABAD
213	COMPA/1182/2014 IA 1/2016(COMPA 1405/2016)(JUDGE S SUMMONS) IA 2/2016(COMPA 1406/2016)(JUDGE S SUMMONS) IA 3/2016(COMPA 1407/2016)(JUDGE S SUMMONS) CP/80/2004	P.L. BIKSHAPATHY, SECBAD Vs M/S NAGARJUNA FINANCE LIMITED(IN LIQN), HYD	T SURYA SATISH	OFFICIAL LIQUIDATOR	HYDERABAD
214	COMPA/1395/2015	M/s.Turbo Bharath Ltd, (In Liqn.) Vs Sri M.S. Chalam,	MR J SRINADHA REDDY COUNSEL FOR OL	P NAGENDRA REDDY	HYDERABAD
215	COMPA/33/2016 COMPA/1557/2016	M/s. Bennett Coleman AND Co. Ltd. Vs Fiona Consumer Products Pvt. Ltd.,	TARUN G. REDDY	MR J SRINADHA REDDY COUNSEL FOR OL	HYDERABAD
216	COMPA/1557/2016	THE OFFICIAL LIQUIDATOR OF Vs M/S. BENNETT, COLEMAN AND CO. LTD.,	MR J SRINADHA REDDY COUNSEL FOR OL	TARUN G. REDDY	HYDERABAD
217	COMPA/4/2024 IA 1/2024(Miscellaneous Petition) IA 1/2026(DELETION PETITION) IA 2/2026(Implead Petition) IA 3/2026(JUDGES SUMMONS)	M/s.Sanghi Polyesters Ltd., (In Liqn.) Vs Sri Ravi Sanghi	MR J SRINADHA REDDY COUNSEL FOR OL	TPS HARSHA A TULSI RAJ GOKUL (R14) SHARAD SANGHI SAI SANJAY SURANENI (R6) SHARAD SANGHI (R4) C V NARASIMHAM (R10) D NARENDAR NAIK (R2) R R DURGA PRASAD (R13) SHARAD SANGHI (R5) SAI SANJAY SURANENI (R7)	HYDERABAD MEMO PROOF OF SERVICE FILED VIDE USR No 1499/2025 and 106195/2025 memo proof of service filed vide USR No 26339/2026. R8 Notice Served. RR 6 and 7 left without instruction. RR 3 and 9 No Such Person. RR 4 and 5 Apps by Sharad Sanghi. R1 Apps by TPS Harsha.

R10 Apps By
C.V.
Narasimham.
R14 Apps b A.
Tulsi Raj
Gokul.
RR1,2 and 13
Notice Served.

218	COMPA/80/2025 IA 1/2025(DELETION PETITION) IA 2/2025(DELETION PETITION) IA 3/2025(Reject Petition) IA 4/2025(DELETION PETITION) IA 1/2026(Implead Petition)	Omkara Assets Reconstruction Pvt. Ltd Vs M/s. Sanghi Polyesters Ltd. (In Liqn.)	V V S N RAJU	MR J SRINADHA REDDY COUNSEL FOR OL SHARAD SANGHI (R6) SHARAD SANGHI D NARENDAR NAIK (R4) C V NARASIMHAM (R8) H PRASHANTH RAJ (R9) A TULSI RAJ GOKUL (R12) TPS HARSHA (R2) R R DURGA PRASAD (R11) SHARAD SANGHI (R5)	HYDERABAD
219	CP/190/2004 IA 1/2025(Substitute Petition) IA 2/2025(Withdrawal Petition)	KOTAK MAHINDRA BANK LTD Vs M/S NAGARJUNA FINANCE LTD	J SURESH BABU	M ANIL KUMAR C BALAJEE (R100)	HYDERABAD I.A No's 1&2 FILED BY B.PRAVEEN KUMAR
220	CP/170/2016 IA 2/2016(COMPA 719/2016)(JUDGES SUMMONS) IA 3/2016(COMPA 720/2016)(JUDGES SUMMONS) IA 5/2016(COMPA 3173/2016)(JUDGE S SUMMONS)	M/s Infiniti Retail Limited Vs M/s Prestige Avenues Limited,	D MADHAVA RAO		HYDERABAD
221	EXEP/2/2023 IA 1/2023(Direction Petition) IA 1/2024(Direction Petition)	ADM INTERNATIONAL SARL Vs SARAIWWALAA AGRR REFINERIES LIMITED	MARUTI RAO SRUNGARAPU	KAILASH NATH P S S	HYDERABAD
222	ICOMAOA/2/2023 IA 1/2026(Review Petition)	SEW Infrastructure Limited Vs The Federal Democratic Republic of Ethiopia	MOHAMMED OMER FAROOQ	Y RAMA RAO V V S N RAJU (R3) Y RAMA RAO AND ASSOCIATES (R2)	HYDERABAD
223	TRCOS/2/2023 IA 1/2023(Injunction Petition) IA 2/2023(Miscellaneous Petition) IA 3/2023(Miscellaneous Petition) IA 1/2025(Fix an Early Date) IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) IA 3/2026(Injunction Petition) IA 4/2026(Receive Docs Petition) IA 5/2026(Appointment of Commissioner)	Parashakthy Power Technologies Private Limited Vs UNIQQ Water Solutions Pvt. Ltd.,	RAMESH BABU VISHWANATHULA	SHEELA NATESHAN LETTER BHARATH REDDY	HYDERABAD RR 1 & 2 APPS by Sheela Nateshan.

COURT NO. 10

THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI

To be heard on Tuesday the 25th day of August 2026 (AT 3:45 PM)

(DAILY LIST -2)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>SPECIALLY IDENTIFIED CASES</u>					
224	CC/395/2022 IA 1/2022(Direction Petition)	Singam Jeevan Jyothi Vs Lokesh Kumar D.S., (I.A.S.)	K KALPANA	D JAGAN MOHAN REDDY (R4) D JAGAN MOHAN REDDY (R5) K RAVINDER REDDY (SC FOR GHMC) (R2)	RANGA REDDY
225	CC/414/2022 IA 1/2022(Direction Petition)	G. Raakesh Reddy , G.Chandra Shekhar Reddy Vs Lokesh Kumar D.S., (I.A.S.)	PRABHAKAR PERI	K RAVINDER REDDY (SC FOR GHMC) D JAGAN MOHAN REDDY (R4) D JAGAN MOHAN REDDY (R5)	RANGA REDDY ORDER DT : 08/04/2022. RR 1 TO 3 NOTICE SERVED. RR 4 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE RANGAREDD Y DISTRICT AT L.B.NAGAR RETD UNSERVED. (ADDRESS NOT TRACED) AND BY RPAD SERVED.
226	CC/1915/2025 IA 1/2025(Direction Petition)	Tadakamalla Maruthi Sekhar Rao Vs Sri Yogitha Rana, I.A.S.,	K UDAYA SRI	GP FOR SERVICES I (R3) K BALAKRISHNA (R4)	HYDERABAD RR 1 to 4 notice served.
227	CC/2337/2025	K. Laxmidevi Vs Smt. Saritha	K VENUMADHAV		JAGTIAL
228	CC/2384/2025	A.Vijaya Bhaskar Reddy Vs Shri Rahul Bojja, IAS	C SAI REDDY	GP FOR SERVICES I (R3)	KARIMNAGAR